

(Interruptions)

SHRI P. V. NARASIMHA RAO : Mr. Speaker, Sir, on hearing these words I remember a sentence in Sanskrit and I think it is something like this :

*Apshabda mayam nasti
Apalacharya Sannidhoa.*

It means that no words can ever be wrongly spoken in front of an alert teacher.

In regard to the suggestion of the Hon. Member, I want to submit that we should not take any hasty steps for which we may have to regret later. We want to build it up slowly. We want to make the base of Sanskrit as strong as possible. Its glossary and words should be included in other languages and it should derive its strength from them and later on become strong itself.

WRITTEN ANSWERS TO QUESTIONS

[English]

Overhauling of jet engines

*306. SHRI A. JAYAMOHAN : Will the Minister of CIVIL AVIATION be pleased to state :

(a) whether Government have taken up the proposed work relating to the provision of facilities for overhauling modern jet engines;

(b) if so, at what cost; and

(c) whether these facilities would be available only to Indian Airlines and Air India or other foreign Airlines also ?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI JAGDISH TYTLER) : (a) and (b). Indian Airlines is setting up a facility for overhauling jet engines installed on its B-737 aircraft, with an estimated cost of Rs. 14.95 crores.

(c) The facility is designed primarily for Indian Airlines' own engines fitted on

B-737 aircraft. Air India has no B-737 aircraft in its fleet. If surplus capacity is available, then the facility could be used to handle other jet engines, subject to the provision of appropriate tooling specific to the jet engines.

Amendment to the Delhi Education Act

*307. DR. G. VIJAYA RAMA RAO : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether there is any proposal with Government to amend the Delhi Education Act, 1973 in order to have control over public schools charging donations and hiking tuition fees frequently;

(b) if so, the details thereof; and

(c) when the amending bill is likely to be introduced in Parliament ?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI KRISHNA SAHI) : (a) Delhi Administration is considering proposals for amending Delhi Education Act 1973, which, inter alia, relate to the rate of fees and the charging of donations, etc. by unaided recognised schools.

(b) and (c). After the Delhi Metropolitan Council discusses and approves the draft Bill, it will be considered by the Government of India. Final proposals will be placed before the Parliament in due course.

Navodaya Schools in Kerala

*310. SHRI V. S. VIJAYARAGHAVAN : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) the number of Navodaya Schools to be set up in Kerala during 1987;

(b) the details thereof; and

(c) the steps being taken to set up the schools ?